

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 2/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2018
NAME OF THE PETITIONER(S) : MANJEET COTTON PVT LTD
NAME OF THE RESPONDENT(S) : SUBBURAJ COTSPIN MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Sandeep Kumar

For Applicant



ORDER

Counsel for Petitioner present. He has sent a private notice to the Registered Office of the Corporate Debtor which is said to have been delivered. The Petitioner is directed to file an affidavit along with a proof of service effected on the Corporate Debtor. Put up on 07.03.2018 at 10.30 A.M.

-SD-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)